



2026:AHC:49580

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6151 of 2026

Rajendra Kumar Jaiswal

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Pratap Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. A prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed.
2. Prayer made is allowed.
3. The writ petition is dismissed as not pressed.
4. It is made clear that no liberty is granted to the petitioner.

(Prakash Padia,J.)

March 9, 2026
P.P.